

Office of the District & Sessions Judge, Lakhisarai.

Order No. 103 (Misc.)/20

Dated 03-08-2020

In view of Hon'ble Court's letter No. 31194-31230 A.D. (Misc.) Sec dated 02-08-2020 regarding functioning of Courts in present situation of pandemic (COVID-19) Corona positive cases found in different Judgeships, whereby, the Hon'ble Court have been pleased to direct the undersigned to continue the functioning of Courts for further at least seven days in the manner as directed through letter No. 30184-220 dated 13-07-2020, letter No. 30497-533 dated 19-07-2020 and letter No. 30767-803 dated 26-07-2020.

As such, in view of the aforesaid directions of the Hon'ble Court, the Order No. 98 (Misc.) dated 13-07-2020 as earlier issued from the Office of the undersigned with regard to functioning of Courts, will remain continue till 10-08-2020 or any other direction / guide-line received from the Hon'ble Court.

Further, the Judge -in-charge / D.D.O. -cum- J.M. 1st class, Lakhisarai is directed to ensure that there is no physical presence of any person within Court premises unless it is completely unavoidable.

Inform all concerned.

Sd/-
District & Sessions Judge,
Lakhisarai.
03-08-2020.

Memo no. 920-914 /20 dated 03-08-2020

Copy forwarded to:-

1. All Courts and Offices, Lakhisarai including Railway Court, Kiul, Lakhisarai 2. The District Magistrate, Lakhisarai. 3. The Superintendent of Police, Lakhisarai. 4. The Sub-Divisional Magistrate, Lakhisarai. 5. The Superintendent of Jail, Lakhisarai 6. The Excise Superintendent, Lakhisarai. 7. The President, Bar Association, Lakhisarai. 8. The Secretary, Bar Association, Lakhisarai 9. Juvenile Justice Board, Lakhisarai 10. All Staffs (Class III & IV), Civil Court, Lakhisarai. 11. The Government Pleader, Lakhisarai. 12. The Public Prosecutor, Lakhisarai 13. The District Prosecution Officer, Lakhisarai. 14. In-charge Officer (Hazat), Lakhisarai. 15. The System Officer, Lakhisarai is directed to publish this order on the website of the Civil Court, Lakhisarai for information of all concerned.

for information and needful.


District & Sessions Judge,
Lakhisarai.
03-08-2020.